GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:237 ANSWERED ON:02.03.2005 CGHS DISPENSARY IN GREATER NOIDA/DEHRADUN Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

referring to the reply to Unstarred Question No. 3586 dated December 22, 2004 regarding CGHS Dispensary in Greater Noida/ Dehradun and state:

(a) whether the CGHS Dispensary at Dehradun has been made operational and functional;

(b) if so, the details thereof;

(c) if not, the reasons therefor ;and

(d) the time by when it will be functional?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI AMBUMANI RAMADOSS)

(a): No, Sir.

(b): In view of (a) above, the question does not arise.

(c)&(d): Due to non-implementation of the SIU Report relating to the CGHS Allopathic dispensaries, the CGHS is not in a position to send proposals to the Department of Expenditure for creation of new posts for running the new CGHS dispensaries. The Department of Personnel and Training (DOPT) have advised the Department of Health to consult the Department of Expenditure for entrusting the support services on contract basis for running the newly created CGHS dispensaries till such time regular posts are created and posts filled up. Accordingly, the matter has been taken up with a few organisations for providing support services for running these dispensaries and on receipt of a response from them, necessary administrative approvals would then be required to be taken. Therefore, no time limit can be specified at present for making operational the new CGHS dispensary at Dehradun.